BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 129/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

Name of the Company:

Punjab National Bank

V/s.

Ionik Casting Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ANIP A GANDNI ADVOCATI APPLICANT AND A MARCOLE

2. Karu Kathan Advocate Applicant deliation

3. NAVIN PAHWA SR. ADV Respondent time

WITH

FOR THAKKAR AND PAHWA.

ORDER

Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Raju Kothari present for Financial Creditor/Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent.

Respondent is directed to file translated copy of the order passed by the Adjudicating Authority under the payment of Wages Act i.e. pages 357 to 359 of reply in the Registrt within one week giving a copy to other side.

Heard arguments of learned Counsel for Petitioner and learned Counsel for Respondent.

Order reserved,

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL